

श्री अमलीन जी  
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## Declaration of Assets and Liabilities

Year-, 2025-26

I, ....RINKU KUMARI, son of SRI SURYA NARAYAN CHOUDHARY, Aged ..33.....years, belonging to GOVT. OF BIHAR and presently working as KRAM PATRA VITRAK, BIHAR LEGISLATIVE ASSEMBEY, PATNA give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Sri Dileep Kumar (Husband)	Dependent-1 Anjali Kumari (Daughter)	Dependent-2 Aditya Kumar (Son)	Dependent-3
(i)	Cash	Rs. 12000/-	Rs. -----	Rs. ....	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	25500 A/C BLA, Branch, Patna 1,50,000/- Fix Deposit in SBI, FD post office- 2 Lakh	Self	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in/ companies	NIL	Self	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-Rs. 5000/- yearly, PLI- 2750/month	Self	Sukanya Samridhi Yojana From 2013 in Post Office	NIL	NIL
(v)	Motor vehicles (details of make, etc)	NIL	Self	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	55 gm gold & Silver 500 gm from Marriage in 2010 Value- NA	Self	NIL	NIL	NIL
(vii)	Other assets, such as values of claims/ interest	NIL	Self	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) Sri Dileep Kumar (Husband)	Dependent-1 Anjali Kumari (Daughter)	Dependent-2 Aditya Kumar (Son)	Dependent-3
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	2.91 Desmil in Nariyar (sahrasa)	Self	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	13 Dhoor, Village-Dariyapur, Kurthaul, Patna NA	Self	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	Self	NIL	NIL	NIL
(iv)	Houses /Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	Self	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	Self	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:	NIL	NIL
	(a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL

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(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which income Tax Return filed. Give also Permanent Account Number(PAN)]	PAN NO. DZGPK1431P	NIL
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

**C. Personal Detail**

GPF/CPF/PRAN No. : 110135365405  
Gender : Female  
Date of Birth : 11-12-1993  
Class/Group : D  
Cadre : KRAM PATRA VITRAK  
Home District : SAHARSA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Rinku Kumari

Name of Employee: RINKU KUMARI

Designation: KRAM PATRA VITRAK

Department: BIHAR LEGISLATIVE ASSEMBLY,  
PATNA, BIHAR

Place:..Patna

Date: 10.02.2026

Note: Please sign each page of the declaration.